

Annexure – 2

Name of the corporate debtor: Vivid IT Solutions Private Limited Date of commencement of Liquidation: 21/04/2019 List of Stakeholders as on: 21/07/2019

List of Operational creditors (other than Workmen, Employees and Government Dues)
(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?						% of Voting share in CoC
1	Pro Sportify Limited	05-21-2019	4,24,15,406.00	4,24,15,406.00	Liability arising out of Contractual Obligation	NO	No	0%	-	-	-	0.00	NA
2	Jagmohan Singh Luthra & Gajinder Luthra	05-31-2019	4,25,000.00	4,25,000.00	Liability arising out of Contractual Obligation	NO	No	0%	-	-	-	0.00	NA
	Total		4,28,40,406.00	4,28,40,406.00					-	-	-	0.00	